

Central Administrative Tribunal  
Principal Bench

RA 50/2000

in

OA 1882/98

(23)

New Delhi this the 17th day of February, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

Jagdev Singh,  
S/o Shri Randhir Singh,  
R/o H.No. 36, Malikpur  
(Model Town),  
Delhi-110 009.

Applicant.

Versus

1. Union of India through  
Secretary to Govt. of India,  
Department of Supply,  
Nirman Bhawan,  
New Delhi.

2. Director-General,  
Directorate General of Supplies  
and Disposal,  
Jeevan Tara Building,  
Sansad Marg,  
New Delhi.

Respondents.

O R D E R (By circulation)

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

I have carefully considered the grounds taken in RA 50/2000 filed by the applicant through another counsel Shri R.P. Shahi for review of the order dated 18.1.2000 in OA 1882/98.

2. As none of the grounds taken in the Review Application fails within the provisions of Order 47 Rule 1 CPC read with Section 22(3) (f) of the Administrative Tribunals Act, 1985, Review Application fails and is dismissed.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member(J)